

ITEM NO.52

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M K HANJURA

Criminal Appeal No(s). 1426-1428/2014

YOGENDRA PRASAD Appellant(s)

VERSUS

KM.SEEMA AZAD & ANR. ETC.ETC. Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 01/10/2015 These appeals were called on for hearing today.

For Appellant(s) Ms. Chandan Ramamurthi,Adv.

For Respondent(s) Mr.Ajay Singh,Adv.
Mr. Samir Ali Khan,Adv.
Mr. Vivek Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the parties shall be at liberty to file the
additional documents, if any, within a period of four weeks.
List the matter again on 14.12.2015.

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.10.01
16:22:45 TLT
Reason:

(M K HANJURA)
Registrar

SB